

**Statement**

*Details of subsidy to Apple Growers in the country*

| Sl. No   | Item  | Maximum permissible cost | Pattern of Assistance under Horticulture Mission for North East & Himalayan States  |
|--|---|--------------------------|---|
| Area Expansion under horticultural Crops             |   |                          |   |
| Fruits (for a maximum area of 4 ha. per beneficiary) |   |                          |   |
| (i)  | High density planting (apple, pear, peach, mango, guava, litchi, ber, etc.) | Rs.80,000/ha.            | 75% of cost, i.e. Rs.60000/ha. including the expenditure on planting material and cost of material for INM/IPM, in 3 instalments of 60:20:20 subject to survival rate of 75% in 2nd year and 90% in 3rd year. |
| (ii)   | Fruit crops other than cost intensive crops using normal spacing            | Rs.40,000/ha             | 75% of the cost, i.e. Rs.30000/ha. including expenditure on planting material and cost of material for INM/IPM, in 3 instalments of 60:20:20 subject to survival rate of 75% in 2nd year & 90% in 3rd year.   |

**Conversion of agricultural land for commercial use**

955. SHRI T.K. RANGARAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the area under cultivation is showing a decreasing trend;

(b) if so, the details of the total cultivated area in the country;

(c) whether shrinkage of cultivable land is due to the transfer of agricultural land for commercial purposes;

(d) the details of the agricultural land converted for commercial purposes in the country during the last three years, Statewise;

(e) whether measures have been taken to curb the conversion of agricultural land for commercial use; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (c) On account of shift in area for non-agricultural purposes\*, the agricultural/cultivable land in the country has marginally declined during the last five years. As compared to 183.19 million hectares during 2003-04, the agricultural land in the country has come down to 182.39 million hectares during 2008-09. (\*this includes all land occupied by buildings, roads, railways, under water and land put to uses other than agriculture)

(d) The details of area under agricultural land and area under non-agricultural uses in the country during the last three years, State-wise is given in the Statement (See below).

(e) and (f) With a view to prevent conversion of agricultural land for non agricultural purposes, Government of India has taken several steps, viz.

National Policy on Farmers 2007, inter-alia lays emphasis on the fact that prime farmland must be conserved for agriculture except under exceptional circumstances, provided that the agencies that are provided with agricultural land for non-agricultural projects should compensate for treatment and full development of equivalent degraded wastelands elsewhere.

The National Rehabilitation and Resettlement Policy 2007 which came into effect on 31st October, 2007; envisages that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of agricultural land for non agricultural use in the project may be kept to the minimum; multi-cropped land may be avoided to the extent possible for such purposes, and acquisition of irrigated land, if unavoidable, may be kept to the minimum.

In order to increase the agricultural land area in the country and for maintaining balance in different types of uses, the Government is implementing various Programmes/Schemes, such as, (i) National Watershed Development Project for Rainfed Areas (NWDPRA), (ii) Soil Conservation in the Catchments of River Valley Projects and Flood Prone Rivers (RVP & FPR), (iii) Reclamation & Development of Alkali and Acid Soils (RADAS) and (iv) Watershed Development Project in Shifting Cultivation Areas (WDPSCA).

**Statement**

*The details of area under agricultural land and area under non-agricultural uses in the country during the last three years, State-wise*

| (in thousand hectares)   |                                   |                              |
|--------------------------|-----------------------------------|------------------------------|
| Name of the State/UT     | Area put to Non-Agricultural Uses | Area under Agricultural land |
| 1                        | 2                                 | 3                            |
| <b>Andhra Pradesh</b>    |                                   |                              |
| 2006-07                  | 2683                              | 15911                        |
| 2007-08                  | 2725                              | 15939                        |
| 2008-09                  | 2742                              | 15928                        |
| <b>Arunachal Pradesh</b> |                                   |                              |
| 2006-07                  | 23                                | 422                          |
| 2007-08                  | 25                                | 423                          |
| 2008-09                  | 25                                | 422                          |
| <b>Assam</b>             |                                   |                              |
| 2006-07                  | 1065                              | 3224                         |
| 2007-08                  | 1218                              | 3211                         |
| 2008-09                  | 1218                              | 3211                         |
| <b>Bihar</b>             |                                   |                              |
| 2006-07                  | 1647                              | 6638                         |

| 1                       | 2    | 3     |
|-------------------------|------|-------|
| 2007-08                 | 1653 | 6637  |
| 2008-09                 | 1653 | 6637  |
| <b>Chhattisgarh</b>     |      |       |
| 2006-07                 | 683  | 5581  |
| 2007-08                 | 687  | 5585  |
| 2008-09                 | 696  | 5581  |
| <b>Goa</b>              |      |       |
| 2006-07                 | 37   | 197   |
| 2007-08                 | 37   | 197   |
| 2008-09                 | 37   | 197   |
| <b>Gujarat</b>          |      |       |
| 2006-07                 | 1163 | 12422 |
| 2007-08                 | 1163 | 12422 |
| 2008-09                 | 1163 | 12422 |
| <b>Haryana</b>          |      |       |
| 2006-07                 | 421  | 3782  |
| 2007-08                 | 457  | 3746  |
| 2008-09                 | 470  | 3728  |
| <b>Himachal Pradesh</b> |      |       |
| 2006-07                 | 473  | 821   |
| 2007-08                 | 473  | 822   |
| 2008-09                 | 473  | 822   |

| 1                          | 2    | 3     |
|----------------------------|------|-------|
| <b>Jammu &amp; Kashmir</b> |      |       |
| 2006-07                    | 293  | 1048  |
| 2007-08                    | 302  | 1040  |
| 2008-09                    | 297  | 1044  |
| <b>Jharkhand</b>           |      |       |
| 2006-07                    | 757  | 4299  |
| 2007-08                    | 754  | 4302  |
| 2008-09                    | 764  | 4289  |
| <b>Karnataka</b>           |      |       |
| 2006-07                    | 1363 | 12894 |
| 2007-08                    | 1369 | 12891 |
| 2008-09                    | 1375 | 12892 |
| <b>Kerala</b>              |      |       |
| 2006-07                    | 449  | 2329  |
| 2007-08                    | 463  | 2316  |
| 2008-09                    | 475  | 2305  |
| <b>Madhya Pradesh</b>      |      |       |
| 2006-07                    | 1992 | 17312 |
| 2007-08                    | 2012 | 17310 |
| 2008-09                    | 2050 | 17322 |
| <b>Maharashtra</b>         |      |       |
| 2006-07                    | 1412 | 21162 |
| 2007-08                    | 1428 | 21151 |

| 1                | 2    | 3     |
|------------------|------|-------|
| 2008-09          | 1433 | 21148 |
| <b>Manipur</b>   |      |       |
| 2006-07          | 26   | 232   |
| 2007-08          | 26   | 242   |
| 2008-09          | 26   | 243   |
| <b>Meghalaya</b> |      |       |
| 2006-07          | 91   | 1057  |
| 2007-08          | 91   | 1056  |
| 2008-09          | 91   | 1053  |
| <b>Mizoram</b>   |      |       |
| 2006-07          | 125  | 373   |
| 2007-08          | 125  | 379   |
| 2008-09          | 124  | 377   |
| <b>Nagaland</b>  |      |       |
| 2006-07          | 75   | 657   |
| 2007-08          | 74   | 677   |
| 2008-09          | 95   | 659   |
| <b>Orissa</b>    |      |       |
| 2006-07          | 1298 | 7126  |
| 2007-08          | 1298 | 7126  |
| 2008-09          | 1298 | 7126  |
| <b>Punjab</b>    |      |       |
| 2006-07          | 477  | 4229  |

| 1                    | 2    | 3     |
|----------------------|------|-------|
| 2007-08              | 483  | 4236  |
| 2008-09              | 492  | 4215  |
| <b>Rajasthan</b>     |      |       |
| 2006-07              | 1835 | 25600 |
| 2007-08              | 1847 | 25576 |
| 2008-09              | 1970 | 25578 |
| <b>Sikkim</b>        |      |       |
| 2006-07              | 143  | 155   |
| 2007-08              | 143  | 150   |
| 2008-09              | 143  | 150   |
| <b>Tamil Nadu</b>    |      |       |
| 2006-07              | 2160 | 8148  |
| 2007-08              | 2169 | 8149  |
| 2008-09              | 2173 | 8146  |
| <b>Tripura</b>       |      |       |
| 2006-07              | 131  | 310   |
| 2007-08              | 131  | 310   |
| 2008-09              | 131  | 310   |
| <b>Uttarakhand</b>   |      |       |
| 2006-07              | 161  | 1509  |
| 2007-08              | 217  | 1549  |
| 2008-09              | 217  | 1547  |
| <b>Uttar Pradesh</b> |      |       |
| 2006-07              | 2729 | 19213 |
| 2007-08              | 2761 | 19179 |
| 2008-09              | 2761 | 19179 |

| 1                       | 2    | 3    |
|-------------------------|------|------|
| <b>West Bengal</b>      |      |      |
| 2006-07                 | 1733 | 5751 |
| 2007-08                 | 1762 | 5721 |
| 2008-09                 | 1793 | 5689 |
| <b>A&amp;N Islands</b>  |      |      |
| 2006-07                 | 22   | 47   |
| 2007-08                 | 22   | 47   |
| 2008-09                 | 22   | 47   |
| <b>Chandigarh</b>       |      |      |
| 2006-07                 | 5    | 2    |
| 2007-08                 | 5    | 2    |
| 2008-09                 | 5    | 2    |
| <b>D &amp; N Haveli</b> |      |      |
| 2006-07                 | 4    | 24   |
| 2007-08                 | 4    | 24   |
| 2008-09                 | 4    | 24   |
| <b>Daman &amp; Diu</b>  |      |      |
| 2006-07                 | 0    | 3    |
| 2007-08                 | 0    | 3    |
| 2008-09                 | 0    | 5    |
| <b>Delhi</b>            |      |      |
| 2006-07                 | 76   | 54   |
| 2007-08                 | 76   | 54   |
| 2008-09                 | 76   | 54   |



| 1                  | 2     | 3      |
|--------------------|-------|--------|
| <b>Lakshadweep</b> |       |        |
| 2006-07            | 0     | 3      |
| 2007-08            | 0     | 3      |
| 2008-09            | 0     | 3      |
| <b>Pondicherry</b> |       |        |
| 2006-07            | 18    | 31     |
| 2007-08            | 18    | 30     |
| 2008-09            | 18    | 30     |
| <b>All India</b>   |       |        |
| 2006-07            | 25568 | 182565 |
| 2007-08            | 26017 | 182505 |
| 2008-09            | 26308 | 182385 |

Source: DES, Ministry of Agriculture.

#### Benefit of debt waiver scheme to tribal farmers

956. SHRIMATI BRINDA KARAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware that the majority of tribal farmers have not been able to benefit from the present design of the debt waiver scheme;

(b) whether Government will create a special package to address the debt burden of tribal farmers; and

(c) whether delay in addressing this issue makes the present debt waiver scheme discriminatory against a section of farmers who are tribal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (c) The Government of India's Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 is aimed at de-clogging the lines of credit that were clogged due to the debt burden on the farmers and to entitle these farmers for fresh credit. All agricultural loans disbursed by Scheduled Commercial